

Listed on : 24.10.2016
Registrar Court No. : 2
Item : 68
SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NOS. 1361-1365 OF 2016

PRADEEP KUMAR ...Petitioner(s)
VERSUS
STATE OF U.P. AND ANR.ETC. ... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Court of Registrar on 9th September, 2016 when an order was passed (Copy of order is enclosed herewith).

There are two Respondents each in SLP (Crl.)Nos. 1361, 1363, 1364 & 1365 of 2016 and six Respondents in SLP (Crl.)No. 1362 of 2016.

Mr. Yash Pal Dhingra, Advocate for Respondent No.2 in SLP (Crl.)Nos. 1361, 1363, 1364 & 1365 of 2016 and for Respondent Nos. 2 to 6 in SLP (Crl.)No. 1362 of 2016 has already filed the Counter Affidavit.

Mr. C.D. Singh, Advocate for common respondent no.1/State in SLP(Crl.) Nos. 1361-1365 of 2016 has not filed the counter affidavit, so far.

Service of Show Cause Notice is complete in all the above mentioned matters.

The matters above mentioned are listed before the Court of Registrar with this office report.

DATED this the 21st day of October, 2016.

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Vipin Kumar Jai, Advocate
2. Mr. Yash Pal Dhingra, Advocate
3. Mr. C.D. Singh, Advocate

ASSISTANT REGISTRAR